GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

UNSTARRED QUESTION NO.5967. TO BE ANSWERED ON MONDAY, THE 10TH APRIL, 2017.

FDI POLICY

5967. KUNWAR HARIBANSH SINGH:

SHRI SUMAN BALKA:

SHRI S.R. VIJAYAKUMAR:

SHRI BIDYUT BARAN MAHATO:

SHRI JAYADEV GALLA:

SHRI ADHALRAO PATIL SHIVAJIRAO:

SHRI VINAYAK BHAURAO RAUT:

SHRI SUDHEER GUPTA:

SHRI GAJANAN KIRTIKAR:

SHRI SHRIRANG APPA BARNE:

SHRI ANANDRAO ADSUL:

SHRIMATI VEENA DEVI:

DR. PRITAM GOPINATH MUNDE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government is considering the demands of the foreign retailers for allowing non-food items such as home care products under the Foreign Direct Investment (FDI) Policy;
- (b) if so, the details thereof and if not, the reasons therefor along with the time by which the said policy is likely to be implemented; and
- (c) whether the Government also proposes to further relax FDI norms pertaining to the sale of Indian-origin food products and if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण) THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF COMMERCE & INDUSTRY (SHRIMATI NIRMALA SITHARAMAN)

(a) to (c): Government has been interacting with investors to identify issues for promoting FDI in the food processing sector. Several issues including sale of home and personal care products have been raised by investors. Further, review of FDI policy is an ongoing process and significant changes are made in the FDI policy regime, from time to time, to ensure that India remains an attractive investment destination.
